

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2009
ANSWERED ON:23.08.2012
REVIEW OF AIBP
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Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Union Government has reviewed/proposes to review the performance of Accelerated Irrigation Benefit Programme (AIBP) in various States;
- (b) if so, the outcome thereof; and
- (c) the steps taken/proposed to be taken by the Government to remove the shortcomings, if any, in the implementation of AIBP?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) & (b) The performance of the Accelerated Irrigation Benefits Programme (AIBP) is reviewed by the Ministry of Water Resources from time to time and particularly on yearly basis with the Principal Secretaries/ Secretaries (Water Resources/ Irrigation Department) of the respective State Governments in order to achieve further improvement in its implementation, to discuss important issues which include physical and financial progress of the projects against the targets agreed in the Memorandum of Understanding (MOU) signed by the State Governments, proper monitoring of the projects, etc.

(c) Shortcomings in the implementation of AIBP are generally addressed during monitoring visits by Central Water Commission (CWC) field offices. Various bottle necks which affect the implementation of AIBP are brought to the notice of implementing agencies and others concerned. State Governments are supposed to submit action taken report resolving bottle necks reported by CWC.